

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**Co. Appeal No. 66/252(3)/NCLT/AHM/2018**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2018**


Name of the Company: Sundeep Chordia & Anr.  
(Mid-Way Infrabuild Pvt Ltd)

V/s.

ROC, Gwalior

Section of the Companies Act: Section 252(3) of the Companies Act, 2013

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
|--------------|-------------------------------|--------------------|-----------------------|------------------|

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|----|--------------------|----------|-------------------------|---|
| 1. | CS MANISH BUCHASIA | PCS 4156 | PETITIONER<br>APPLICANT |  |
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| 2. |  |  |  |  |
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**ORDER**

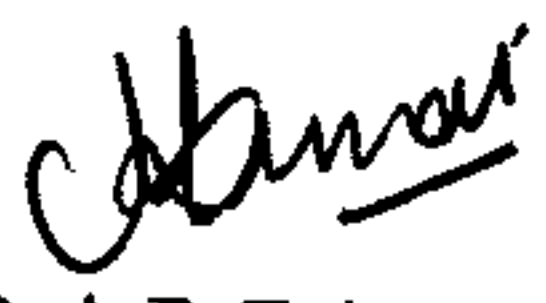
PCS Mr. Manish Buchasia is present for the Appellant.


The representation of the ROC is received.

No representation is received from Income Tax Department.

The Registry is directed to issue a fresh notice to the Principal Chief Commissioner of Income Tax- MP and Chhatisgarh, Aaykar Bhavan, 48 Arena Hills, Hoshangabad Road, Bhopal-482001.

List the matter on 05.09.2018

  
**MANORAMA KUMARI**  
(MEMBER JUDICIAL)

  
**HARIHAR PRAKASH CHATURVEDI**  
(MEMBER JUDICIAL)

Dated this the 26<sup>th</sup> day of July, 2018.